

Name of the corporate debtor:Supreme Polytubes Limited; Date of commencement of CIRP: 18th August,2023; List of Creditors as on: 9th September, 2023

List of Operational creditors (Except Workmen and Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in COC
1	Sub Divisional Officer, Punjab State Power Corporation Ltd.	1-Sep-23	799,310	799,310	NA	NA	Na		0.00%	NA	NA	-	-	Admitted
2	Assistant Commissioner, Central Goods & Services Tax Division Sangrur	6-Sep-23	5,691,020	-										The claim from the Office of the Assistant Commissioner of Goods and Services Tax, Sangrur Division has been submitted based on the Show Cause Notice wherein the Corporate Debtor has been asked to submit few details and in the absence of
3	Mr. Jatlin Abbi Commissioner of Income Tax	29-09-2023	4,187,994	-										Under Verification
	<b>Total</b>		<b>10,678,324</b>	<b>799,310</b>										

*Sandeep Chitkara*  


Sandeep Kumar Chitkara  
 IRP of Supreme Polytubes Limited  
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 AFA Valid Upto : 17.05.2024  
 09.09.2023